

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:4344
ANSWERED ON:06.12.2010
JOBS FOR SCS/STS AND WEAKER SECTIONS
Reddy Shri Magunta Srinivasulu

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government has asked India Inc. to submit quarterly report on the number of jobs they have created for Scheduled Castes (SCs), Scheduled Tribes (STs) and Other Weaker Sections even as the industry expressed its inability to reserve jobs for them;
- (b) if so, the details thereof during the last five years, State-wise; and
- (c) the present status thereof?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

(a) to (c) A high level Coordination Committee under the Chairmanship of the Principal Secretary to the Prime Minister for promotion of affirmative action in the Private Sector has been constituted in October 2006, to carry forward the dialogue with Industry on affirmative action in the private sector. The Coordination Committee has been holding meetings with apex chambers from time to time. Federation of Indian Chambers of Commerce and industry (FICCI), Associated Chambers of Commerce and Industry of India (ASSOCHAM), Confederation of Indian Industry (CII) and PHD Chamber of Commerce and Industry (PHDCCI) have developed their respective Codes of Conduct on affirmative action for adoption by their members. These Codes of Conduct provide, inter alia, for inclusive policies and non-discrimination. The progress in adoption of these codes is slow. Dialogue with industry is continuing.